

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7068/2019

(Arising out of impugned final judgment and order dated 07-09-2018 in CRLA No. 894/1983 passed by the High Court Of Judicature At Allahabad)

OMPAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 185065/2018 - EXEMPTION FROM FILING O.T.)

Date : 23-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Gaurav Kumar, Adv.
Mr. Alok Kumar, Adv.
Mr. Abhijeet Kumar, Adv.
Mr. Jitendra Kumar, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Sr. Adv, A.A.G.
Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.
Mr. Akshay Kumar, Adv.
Mr. Deepesh Singh, Adv.
Ms. Ananya Sahu, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)